

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)

NO.HC.VII-25/2003/ 504 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri B. K. Chetri
District & Sessions Judge,
Bongaigaon.

Dated Guwahati the 6th February 2019.

Sub: **Station Leave permission.**

Ref:- Memo No. DJB.1-4/18-19/440 Date 02.02.2019

Sir,

With reference to the above, I am directed to inform you that, your prayer for head-quarter leave permission from the evening of 06.02.2019 till the morning on 13.02.2019, has been ~~granted/rejected~~. The senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,



JT. REGISTRAR (VIGILANCE)

